

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated- Guwahati, the 2<sup>nd</sup> June, 2017

No.HC.VII-167 (Pt.-I)/2014/ 2772 /A.### Hon'ble the High Court has been pleased to nominate the following Judicial Officers to participate in a two day workshop on '**Latest Technology in Crime Scene Management and Pre-lab evidence processing**', scheduled to be held from **July 13 – 14, 2017 at the S.V.P. National Police Academy, Hyderabad-**

Sl No.	Name	Designation	Postal Address	Fax No., Mob. No. & e-mail
1.	Shri Utpal Prasad	District and Sessions Judge, Karimganj	O/o the District & Sessions Judge, Karimganj, Assam Pin- 788710	Fax No.- 03843-263417 Mob. No.- 08811025548 e-mail : <a href="mailto:utpalprasad@gmail.com">utpalprasad@gmail.com</a>
2.	Shri Subhrangsu Dhar	Chief Judicial Magistrate, Nagaon	O/o the Chief Judicial Magistrate, Nagaon, Assam, Pin- 782001	Fax No.- 03672-251049 Mob. No.- 09864374227 e-mail: <a href="mailto:sdhar1411@gmail.com">sdhar1411@gmail.com</a>

Further, Hon'ble the High Court has been pleased to keep the following Judicial Officer as reserved nominee for the aforesaid programme -

Sl No.	Name	Designation	Postal Address	Fax No., Mob. No. & e-mail
1.	Shri Lalngaihrawia Zote	CJM- cum- Senior Civil Judge Serchhip	O/o the CJM-cum- Senior Civil Judge, Serchhip, Mizoram, Pin-796181	Fax No.- 03838-226190 Mob. No.- 09402112276 e-mail: <a href="mailto:mangaihazote@gmail.com">mangaihazote@gmail.com</a>

The nominees are to proceed for the workshop only after receiving confirmation of acceptance of their nominations from the National Police Academy. The Officers whose nominations are accepted are required to report at

the Academy by the evening of July 12<sup>th</sup>, 2017 i.e. one day before the commencement of the workshop.

By order,  
Sd/- Aparna Ajitsaria  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-I)/2014/2773 - 2793 /A dated 02.06.2017

Copy forwarded for information and necessary action to:

1. The Director, SVP National Police Academy, Hyderabad.
2. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
4. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

5. The Accountant General (A&E), Mizoram, Aizawl, for information and necessary action.

The Officer is placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

6. The Registrar (Vig. /Admn.), Gauhati High Court, Guwahati.
7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl. ***He is requested to inform the concerned Judicial Officer of his State accordingly.***
9. The District & Sessions Judge, Nagaon.
10. The District & Sessions Judge, Aizawl District Court, Aizawl, Mizoram.
11. The Assistant Director (F.Sc.) & Workshop Director, SVP National Police Academy, Hyderabad.
12. Shri Utpal Prasad, District and Sessions Judge, Karimganj
13. Shri Subhrangsu Dhar, Chief Judicial Magistrate, Nagaon
14. Shri Lalngaih mawia Zote, CJM- cum- Senior Civil Judge Serchhip

***The nominated participants are advised to visit the website of SVP National Police Academy from time to time to get information about the programme.***

***The workshop is residential and the participants of the workshop will be accommodated in the campus. The expenditure to be incurred on boarding and lodging of the participants will be met by the Police Academy. However, the expenditure on account of travel of officers for attending the workshop will be borne by the respective State Government organizations. The dress order for the workshop participants is Civvies i.e. shirt (full sleeves), Trouser & tie for gentlemen and salwar kameez / saree / Business suit for ladies.***

***Transport from Hyderabad Airport / Railway Station to the Academy and back will be provided by the Academy.***

15. The Joint Registrar, Judi. / PM & P, Gauhati High Court, Guwahati
16. The Administrative Officer, Judicial Academy, Assam.
17. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload this Notification in the official web site of the Gauhati High Court immediately.
18. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice Manojit Bhuyan, Gauhati High Court, Guwahati.
20. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
21. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

~~AA~~ 1.6.17  
Registrar (Judicial)